

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 109  
CP No. 96(ND)/2017  
TA No. 42/2018  
Under Section 241-242 of  
Companies Act, 2013**

**In the matter of:**

**M/s Dinesh Kumar Jalan**

**...Petitioner**

**Versus**

**M/s Prestige City Developers Pvt. Ltd. & Ors.**

**... Respondents**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner

: Amol Vyas, Adv.

For the Respondent

: Pooja Nuwal, Proxy

**ORDER**

List the matter on 27.05.2024.

Sd/-

(Rajeev Mehrotra)  
Technical Member

Sd/-

(Deep Chandra Joshi)  
Judicial Member

April 17, 2024